

GOVERNMENT OF INDIA
MINISTRY OF AYUSH
RAJYA SABHA
UNSTARRED QUESTION NO-1291
ANSWERED ON 11/03/2025

“Traditional Medicine partnership between India-Indonesia”

1291. Shri Iranna Kadadi

Smt. Rekha Sharma

Shri Brij Lal

Dr. Medha Vishram Kulkarni:

Will the **Minister of Ayush** be pleased to state:

- a) the specific measures being taken to ensure the effective implementation of the MoU on Traditional Medicine Quality Assurance between India and Indonesia;
- b) the manner in which the MoU aligns with India’s existing regulatory framework for traditional medicine, and the modifications, if any, required for seamless cooperation;
- c) the manner in which Indian practitioners and researchers will benefit from the technical visits and joint training programs under this partnership;
- d) whether there are any plans to include research collaborations on herbal formulations and their scientific validation as part of this MoU; and
- e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SH. PRATAPRAO JADHAV)

(a) The Memorandum of Understanding (MoU) is signed between Indonesian food and drug authority of the Republic of Indonesia and Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H), Ministry of Ayush of the Republic of India on cooperation in the field of traditional medicine quality assurance. Each Country will endeavour to take

necessary steps to encourage and promote co-operation in the following forms to ensure the effective implementation of the MoU:

- i. Exchange of information, experience and knowledge regarding the regulatory provisions for traditional medicine;
- ii. Exchange of experts for capacity building activities including seminars, workshop and training;
- iii. Technical visit related to familiarisation of regulatory processes of both countries;
- iv. Participation in international events organised by either Party;
- v. Joint training programmes in mutually agreed areas, either for the Parties or related industries, as agreed by the Parties; and

Any other forms of co-operation, as agreed by the Countries.

(b) The Countries, subject to the terms of the said MoU, agreed to strengthen, promote and develop co-operation in Traditional Medicine on the basis of equality and mutual benefit.

(c) Technical visits and joint training programs will enrich the familiarisation of regulatory processes of both countries.

(d) & (e) No such provisions is included in the areas of cooperation of this MoU.